

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-169(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.

... Applicant/petitioner

v.

Magad Realtors Pvt. Ltd.

... Respondent

Under Section 7 of IBC.

Order delivered on 22.10.2020


Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

ORDER

Renotified to 26.11.2020.


(Madhu Narula)
Court Officer

22.10.2020
Aarti